

CENTRAL INFORMATION COMMISSION
Fifth Floor, Block IV, Old JNU Campus
New Delhi 110067

Fax Nos. 26717352 & 26717354

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Central Information Commission invites bids from suppliers of Electrical and Civil Work Services for maintenance of its office presently located at the above address and subsequently in a newly built office complex, namely 'August Kranti Bhavan' besides the Bhikhaji Cama Place having 11400-11500 sq ft of space approximately. The contract will be valid upto 31st March, 2007.

1. The bidder may provide range of services along with terms and conditions for similar services provided by them to Central Government / its autonomous organisations.
2. The bidder may indicate particulars of full time/part time staff, their qualifications and experience that it can dedicate for the Commission.
3. The bidder may quote an annual rate for the services to be provided by him including manpower cost but excluding cost of fixtures and fittings which could be reimbursed on 'actual' basis. The fixtures and fittings should be popular/quality items bearing ISI mark wherever applicable. Prior approval of the Commission should be obtained for purchasing fixtures and fittings.
4. Instruments and accessories required for carrying out the both electrical and civil works will be the responsibility of the bidder.
5. The bidder will supervise the staff supplied for effective functioning and good behavior while working in the office of the Commission. The persons provided shall be courteous and follow orders given in relation to the functioning of the Commission.
6. In case the bidder fails to provide the agreed services in time and/or the work has not been done satisfactorily, the Commission will be free to use any other similar service provider. The Commission will from time to time verify whether the cost of fixtures/fittings reimbursed were within the prevalent market prices. In either case, the Commission reserves the right to recover from the bidder in all possible manners any additional costs/excess expenses incurred.
7. The Commission also reserves the right to modify the terms and conditions of agreement without giving any notice.
8. The bidders are requested to submit their bids by stating clearly that the above conditions are acceptable to them and they shall abide by these terms and conditions. However they may improve upon the conditions of service that will be factored in to decision making. Agreement containing the above may be drawn to remove any doubts in this regard.

9. The bidder shall provide the Commission indemnity (civil and criminal) to the Commission against all the acts (civil/criminal) of its employees and shall reimburse any loss caused to the Commission on account of any act of its employees.
10. In the event of dispute, the Chief Information Commissioner of the Central Information Commission or his nominee shall be the sole arbitrator. All disputes arising shall be resolved before the competent court having jurisdiction / area where the Commission is located.
11. Last date for submission of bids is March 15, 2006.

Joint Secretary
Central Information Commission

Contact phone Nos. : 26167932 / 26717351